

Business	Time Allotted
1. Consideration and passing of the following Bills, as passed by Lok Sabha:—	
(a) The National Waterways Bill, 2015	Two hours
(b) The Carriage by Air (Amendment) Bill, 2015	Two hours
(c) The Bureau of Indian Standards Bill, 2015	Two hours
(d) The High Court and the Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2015	Three hours
2. Consideration and passing of the Election Laws (Amendment) Bill 2016, after it is passed by Lok Sabha	One hour
3. Further consideration and passing of the Whistle Blowers Protection (Amendment) Bill, 2015.	Three hours
4. Discussion on the Motion of Thanks on the President's Address	Twelve hours

2. The Committee also recommended that the House may sit beyond 6.00 p.m., as and when necessary, for the transaction of Government Legislative and other Business.

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the One Hundred and Eighteenth Report of the Department-related Parliamentary Standing Committee on Commerce

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, I wish to make a statement regarding status of implementation of recommendations contained in the One Hundred and Eighteenth Report of the Department-related Parliamentary Standing Committee on Commerce on the Demands for Grants (2015-16), pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.

MR. DEPUTY CHAIRMAN: Thank you very much.